

for question and answer. Kindly resume your seat.

SHRI A.K. ROY: I will take only one minute. Then, I will resume my seat.

MR. CHAIRMAN: No, I cannot. You have had full opportunity to discuss the entire matter.

SHRI DINESH GOSWAMI: Mr. Roy, please write to me. I will examine it and write to you.

MR. CHAIRMAN: There is a Motion standing in the name of Shri Saifuddin Choudhury.

14.24 hrs.

[English]

#### BUSINESS ADVISORY COMMITTEE

##### Sixty Report

SHRI SAIFUDDIN CHOUDHURY (Katwa): I beg to move:

"That this House do agree with the Sixth Report of the Business Advisory Committee presented to the House on the 17th April, 1990."

MR. CHAIRMAN: The question is

"That this House do agree with the Sixth Report of the Business Advisory Committee presented to the House on the 17th April, 1990."

*The motion was adopted*

14.25 hrs.

#### MATTER UNDER RULE 377

[English]

- (i) **Need to enhance the compensation to the families of IPKF personnel who lost their lives in Sri Lanka**

✓ SHRIMATI M. CHANDRASEKHAR (Sriperumbudur): Our nation is proud of the Indian Peace Keeping Force for the suc-

cessful accomplishment in bringing peace and normalcy in the North-Eastern region of Sri Lanka. The sacrifices made and the exemplary courage, fortitude and devotion to duty shown by the Jawans, officers and other ranks of IPKF are highly commendable. The IPKF provided security to the Tamils in Sri Lanka and shouldered the onerous task of combating the ethnic and civil war in the North-Eastern region of Sri Lanka.

About 1155 IPKF men had sacrificed their lives while providing security and saving the life and property of the innocent Tamils in Sri Lanka.

The last batch of IPKF men numbering about 2500 had returned to India on 25 March, 1990. The President of Sri Lanka thanks the Government of India for honouring the pledge for withdrawing the entire IPKF men from the Island. But not even a word has been said about the yeomen services rendered by the IPKF.

It would, therefore, be in the fitness of things that the nation should pay homage to the brave and valiant men who laid down their lives for the sake of humanity in the North-Eastern part of Sri Lanka. The Government should raise the minimum compensation to the bereaved families of IPKF on par with those families whose compensation has been raised recently.

- (ii) **Need to construct a direct railway line between Tumkur and Davanagere in Karnataka**

SHRI C.P. MUDALA GIRIYAPPA (Chitradurga): The railway line between Tumkur and Davanagere via Arasikere, Kadur Chikka Jajuru is a round about route. There is a proposal to construct a direct rail track between Tumkur and Davanagere via Sira, Hiriyur, Chitradurga. In fact, this is a missing railway link in the railway map of Karnataka. This direct route would reduce the distance between these two stations by about 100 kms and the duration of the journey would be reduced by about four hours. This would also facilitate to lessen the traffic pressure on